

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 880 OF 2022

IN THE MATTER OF:

SOHAN VIR SINGH

... Applicant

Versus

Virender & Ors.

...Respondent(s)

INDEX

S. No.	Particulars	Page No.
1.	Index	1-4
2.	Reply on behalf of Municipal Corporation of Loni, Ghaziabad	5
3.	Duly signed affidavit	6-7
4.	Annexure- 1: True copy of the notice dated 22.10.2022	8
5.	Annexure- 2. True copy of prescription	9-16
6.	Annexure- 3 True copy of Geotag photo	17
7.	Annexure- 4 True copy of Complaints to various Authorities dated 17.10.2022	18-19

0

Priyanka
THROUGH
PRIYANKA SWAMI
Advocate
Counsel for SEIAA, U.P.
Chamber 04, Shivalik Tower
Kaushambi, Ghaziabad

83

**IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 880/ 2022**

IN THE MATTER OF:

SOHAN VIR SINGH

S/O SHRI ANTRAM

R/O WARD NO.10, RAJIV GARDEN,

MAIN MANGAL BAZAR ROAD,

LONI, GHAZIABAD, U.P

.... APPLICANT

VERSUS

1. VIRENDER

S/O SHRI NAAHAR SINGH

R/O WARD NO.10, RAJIV GARDEN,

MAIN MANGAL BAZAR ROAD,

LONI, GHAZIABAD, U.P.

2. MUNICIPAL CORPORATION OF LONI, GHAZIABAD

THROUGH ITS COMMISSIONER,

TEHSIL LONI, DISTRICT GHAZIABAD

3. DISTRICT MAGISTRATE

DISTRICT GHAZIABAD, U.P.

.. RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT NO.2 MUNICIPAL
COPORATION ON LONI,GHAZIABAD**

MOST RESPECTFULLY SHOWETH :-

FACTS AND GROUNDS

1. That the present appeal has been filed by Shri Sohan Vir Singh, before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, sitting at New Delhi, for seeking directions to respondents no,2 & 3 to take prompt coercive and remedial action against the respondent no.1 for air pollution.
2. That the respondent no.1 is running a shop of cattle fodder (bhusa) from his premises and due to the circulation of the dust of the fodder and the fodder also spayed in the entire adjacent houses and on the road.
3. That the applicant lodged a written complaint to the respondent no.2 upon which a notice dated 25.08.2022 has been served upon the respondent no.1 and the shop of the respondent no.1 was closed by the officials of the respondent no. 2 on 30.08.2022 but the respondent no.1 again open the shop after an hour and breached the order of the respondent no.2. the copy of the notice dated 22.10.2022 is annexed herewith as **ANNEXURE -A-1**
4. That the notice dated 26.08.2022, was send to respondent no.1 regarding illegal straw in ward no.10 rajiv garden mangal bazar 60 foota road loni district Ghaziabad, in relation to the operation of the troll, which is being operated as an illegal straw stall, due to which common citizens are having difficulty in breathing, and air pollution is spreading due to straw. This notice also serve as a warning to close the above illegal straw pile within 3 days otherwise legal actions will be taken.

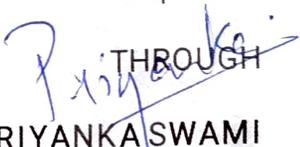
5. That the respondent no.1 did not took the orders as well as the notice seriously given by respondent no.2 for closing the illegal straw stall, which resulted in air pollution and various other illness and health problems to the people living nearby in that residential area.
6. That the people residing in that area are falling sick and facing majorly health problems like pneumonitis, fibrosis, sinuses etc, the copy of prescription are annexed herewith as **ANNEXURE A-2**.
7. That on 15.09.2022, respondent no.2 with the help of the police department, the straw stall/shop has been closed, whose geotag photo is attached as an **ANNEXURE A-3**.
8. That on 16.10.2022, respondent no.1 reopened his shop again, due to which Complaints were registered to various authorities by the people of that same residential area are attached here as annexure herewith **ANNEXURE A-4**.
9. That the respondent no.1 has done nuisance and air pollution created from his cattle fodder shop, which is not bearable and the same is liable to be stopped immediately because the air around the area is getting toxic and hazardous.

PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. Direct the respondent no.1 to close/ stop the running of the cattle fodder shop.
- ii. To impose environmental compensation upon the violation of the orders.
- iii. Pass any such other order as may deem fit.


Respondent


THROUGH

PRIYANKA SWAMI

Advocate

Counsel for SEIAA, U.P.

Chamber 04, Shivalik Tower

Kaushambi, Ghaziabad

Dated: __.01.2023

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 880 OF 2022
Uttar Pradesh

IN THE MATTER OF:

SOHAN VIR SINGH

... Applicant

Versus

Virender & Ors.

...Respondent(s)

AFFIDAVIT

Affidavit of DR. Shailendea Kr Singh, aged about 46 years s/o Sh. Bhageshvar Singh, presently posted as Executive Officer, NagarPalika Parishad, Loni Ghaziabad Uttar Pradesh.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying reply has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying reply are true and correct and the knowledge has been derived from official records and nothing material has been concealed there from.


DEPONENT



I identify the Deponent who has signed put
thumb impression in my presence

VERIFICATION

01 FEB 2023

verified on solemn affirmation at New Delhi on this _____ day of January, 2023,
that the contents of the foregoing affidavit are true and correct to the best of my
knowledge and no part of it is false and nothing material has been concealed there
from.



DEPONENT



DECLARED THAT THE DEPONENT
Shri/Smt./Km. Shali Khde, K.S. Sin.
W/o, D/o, Sh./Bhagat...R/o.....
Identified by Shri/Smt. Mukesh Anon
has solemnly affirmed before me at Delhi
that the contents of the affidavit which
have been read over & explained to him/her
are true & correct to his/her knowledge

Oath Commissioner KKD Court Delhi

01 FEB 2023

कार्यालय नगर पालिका परिषद लोनी, गाजियाबाद।

पत्रांक संख्या- 1934 / न0पा0प0 लोनी / जनसुनवाई / 2022-23

दिनांक 22-10-2022

सेवा में,

जिलाधिकारी
गाजियाबाद।

महोदय,

कृपया जनसुनवाई पोर्टल पर प्राप्त सन्दर्भ संख्या- 20014022015003 दिनांक 18-10-2022 का अवलोकन करने का कष्ट करे। इस सम्बन्ध में श्री धर्मवीर निवासी- वार्ड 10, राजीव गार्डन, लोनी जिला- गाजियाबाद द्वारा अवैध रूप से संचालित भूसे की दुकान को बन्द कराने हेतु अनुरोध किया गया है।

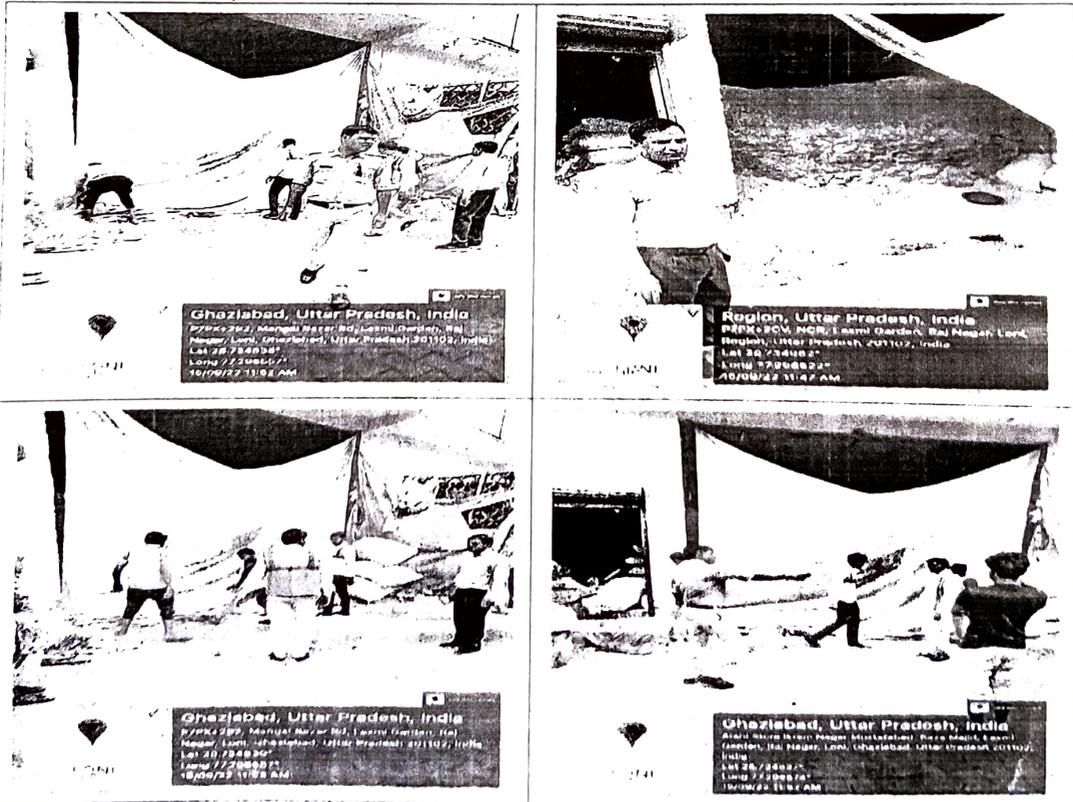
उपरोक्त के क्रम में सादर अवगत कराना है कि निकाय द्वारा प्रश्नगत भूसे की टाल को पुलिस बल के सहयोग से बन्द करा दिया गया है। जियोटेग फोटो संलग्न है।

कृपया आख्या अवलोकनार्थ सादर प्रेषित।


अधिसासी अधिकारी
नगरपालिका परिषद, लोनी
(गाजियाबाद)

पत्रांक एवं दिनांक- तदैव

प्रतिलिपि- श्री धर्मवीर निवासी- वार्ड 10, राजीव गार्डन, लोनी जिला- गाजियाबाद को सूचनार्थ प्रेषित।



OUTPATIENT REGISTRATION CARD COUNTER FOIL
(To be retained by the attending doctor)

OPD Regn No. Diagnosis (Provisional / Final)
 बा. रो. वि. कार्ड नं.
 ICD 10 Code Remarks

बा. रो. वि. कार्ड
 OUTPATIENT REGISTRATION CARD
गुरु तेग बहादुर अस्पताल
 GURU TEG BAHADUR HOSPITAL, DILSHAD GARDEN, DELHI-110095
 राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
 Govt. of National Capital Territory of Delhi

ICD 10 Code 840/क-3 UHID No.

OPD Regn No. बा. रो. वि. कार्ड नं. Date / Time तिथि / समय	Dept./Unit Endo	Unit Days TIP	Room No. कमरा नं.	Token No. टोकन नं.
<u>236253</u>			<u>NIB</u>	
Name / नाम Father / Husband Name पिता / पति का नाम	Age आयु	Sex लिंग	Religion धर्म	
<u>Narayan</u>	<u>32</u>	<u>R</u>		

Address
पता
Ashok Nagar

Category : General/BPL/ EWS/DGEHS/Sr
 Citizen / Others

Provisional Diagnosis C10958115944 Referral to Deptt

Date	Investigations	History/Clinical/Findings/Reports	Treatment / Instructions
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Stamp: 28-Mar-2022
 with signature

NAME: inbore J
 AGE: 32 SEX: F
 PHONE:
 DATE: 28-Mar-2022
 TOKEN NO: F42
 DENIG1110012

Keto Hypothyroidism x yrs
No fresh compl

TSH (12)

2 months
1 with sign
Actv
Tabl thyroxine 25 ug OD
BBF
Fluor Reports

Ran

शराब वीमारी को लाईलाज बना देती है । अस्पताल परिसर में घूमपान निषेध व दण्डनीय अपराध है ।
 मास्क पहनें। हाथ धोयें। सामाजिक दूरी का ध्यान रखें।



TAHIRPUR, DELHI-110093

UHID: 20200023819

"Rajiv Gandhi Super Speciality Hospital" CONSULTATION NO: Emergency Room
www.rgssh.in CLINIC: Emergency TOKEN NO: 27



EHR ID :20000231022604144

ER RECORD

Department: Casualty & Emergency

ER No: 2020/080/0003469

Name: MR. ~~JABBAR~~ Jay Pal

Date of Registration: 05-05-2020 11:49:11 AM

Age: 44Y

Family Income/Year: ₹ 0 to 19999

Billing Type: GENERAL

Mobile No: *****069

Address: LONI GHAZIABAD, UTTAR PRADESH, INDIA

Brought By: Self

Fees: ₹ 0

Unit: CASUALTY

S/O: MR

Sex: Male

Religion: UNKNOWN

Occupation: UNKNOWN

Education: UNKNOWN

Patient Type: NON MLC Prepared

By: Mr. Casualty Counter

Email:

Clinical History:

ACS/USA

LAD pattern

Examination Findings:

Aekward

Provisional Diagnosis:

Management:

① T. Aspirin 75 mg HS

② T. Clopidogrel 75 mg HS

③ T. Atorvastatin 50 mg HS

④ T. Met XL 25 mg OD

⑤ T. Sorbitrate 5mg SL SOS

Signature / Date

Doctor's Name

31/8/20

I, the above mentioned mobile number, herewith give my consent to share my electronic health information with the initiative of Govt. of India. I understand that I can revoke my consent through the link: <https://msh.healthrecord.dhp.gov.in>

Signature: GOK/mk

X 3 months

31/7/2020

Signature: S/GTA

OFFICIAL
Rajiv Gandhi Super Speciality Hospital
Delhi Reg. No. 52529

31/8/20

Signature: GAURAV SINGH

Referral to C.B. Pant for further management



DRISHTI

VISION CARE CENTRE 11

92 VISION SERVICES FOR ALL

In Alliance with

SHARP SIGHT

(GROUP OF EYE HOSPITALS)

NAME : Jag. Paul
 AGE : 45/M
 MOBILE NO. : 8505923069
 B.P. : ..
 DIABETES : ..

DR. JASDEEP KAUR

MBBS, M.S. (Ophthalmology)

FAEH (Fellow Medical Retinal-Araving Eye Hospital, Coimbatore)

Gold Medalist

DMC/52853

Timings - 10:00 AM TO 5:00 PM

DATE : 17-11-2020

MRD NO. : 15258

Presenting Complaints: Irritation / Blurred vision

Systemic History :

UCVA : RE 6/9p LE 6/9p
 8/6 8/6

BCVA (PH) :

Glass Prescription:

Anterior Segment :

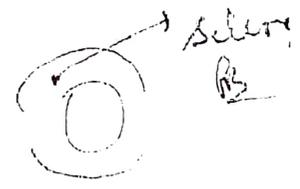
Fundus :

Provisional Diagnosis :

Advise :

Adv
 - (L) - Fro rest + TA + cup + asper
 cond.

- Eld Rayneri ○ ○ ○ ○
- Eld Aqueous ○ ○ ○ ○
- Eld Aquelisa ○



ALL GOVT. PANELS AND MEDICLAIM, CASHLESS FACILITIES AVAILABLE

DRISHTI VISION CARE CENTRE

A-5/2, Vikas Kunj Colony, Near Shanti Nagar Bus Stand, Loni, Ghaziabad (U.P.) Mob : 7290049752

HEALTHCARE HOSPITAL

Nandgram More, Meerut Road, Ghaziabad (U.P.) Mob : 9540760222 · Timing : 5.00 pm to 8.00 pm



SHRI ANANDPUR TRUST
CHARITABLE DIAGNOSTIC CENTRE, DELHI

93

C-9/5, KRISHNA NAGAR, DELHI, PIN 110051

Tel : 011-22003534, 22003536

Fax : 011-22003531

E-mail : info@satdiagnostic.com

SOHAN VEER

30/M

04.07.16

MRI OF BRAIN

MRI study of brain performed by taking T 1&T2W spin echo & IR images in axial sagittal & coronal planes.

Cerebral hemispheres show normal signal intensity. No definite focal hypo or hyper intense lesion seen.

Both lateral & IIIrd ventricles appear normal in size, shape & position.

Sella turcica & Juxta sellar structures appear normal.

Basal CSF cisterns & sulcal spaces appear normal.

Cerebellum shows normal signal intensity. Brain stem appears normal.

IVth ventricle is in the midline showing normal appearance.

Cerebello pontine angle cisterns appear normal.

Note is made of left frontal and bilateral ethmoid sinusitis.

Please correlate clinically

DR PANKAJ JAIN
DMRD DNB RADIODIAGNOSIS

It is only a professional opinion, kindly correlate clinically
Not valid for medico legal purpose

Name- Sohan Veer
Date- 03.08.2016

CR No- 599270
No of films-2

Age/Sex- 31Y/M
CT ID-11169

Investigation- NCCT PNS

Thin axial sections were taken sequentially from superior wall of frontal sinus to inferior wall of maxillary sinus and 3D reconstructions were made.

Soft tissue attenuation noted in b/l maxillary sinuses, b/l ethmoid and sphenoid sinuses. In right maxillary sinus, the soft tissue opacity is polypoidal in shape.

Right osteo meatal complex is patent, left OMC is blocked.

B/l fronto-ethmoid recesses are patent.

B/l sphenoid-ethmoid recess appear normal

Deviation of nasal septum noted towards left side.

b/l lamina papyracea appear normal.

Left nasolacrimal duct is blocked. Right NLD patent.

IMPRESSION- Findings suggestive of b/l maxillary sinuses, b/l ethmoid and sphenoid sinusitis with right Maxillary sinus polyp. DNS towards left.

Shanell
PG

(Dr. D. KANNA)

SR

[Signature]
CONSULTANT

Dr. Gupta Nursing Home & Hospital

25, RAJ BLOCK, NAVEN SHAHDARA, DELHI - 110032
Phones : 011-2321218, 2321622

www.dr.guptanursinghome.in Email-dgnh.1973@gmail.com



Affordable Quality Health Care
Since 1973

Ref. No.

Dated.

Mrs. Pushpa

4/10/2022

Memo sent to HEM (CLIN).

EDM

54 y/f.

Bp = 130/80 mm

Spo₂ = 98%

rx

rx
CREATIN

- left

- lipid profile

- vit

- ① T. olmesartan M 20/500 @ Bp
- ② T. Rosuvastatin M 10/500 @ LDL CFM
- ③ T. T-let - 400 @ CRP
- ④ T. Nefrolanulceto @ U/D.
- ⑤ T. Cap. Vernise-D3 600 am a week @ vit D
- ⑥ T. Gabap. pin. MT @ MS
- ⑦ T. Panmid. 250 @ SOT

- RR check

- Diabetic test check

X
1 More

DR. GITA GUPTA
MBBS
Medical Director

DR. RUCHI GUPTA
MBBS MD (OBG)
Medical Director

DR. R.P. GUPTA
Founder Chairman

SR
DR. SAURABH SRIVASTAVA
MBBS
Medical Superintendent

NOT VALID FOR MLC CASES

OUTPATIENT REGISTRATION CARD COUNTER FOIL
(To be retained by the attending doctor)

OPD Regn No. Diagnosis **96** (Provisional / Final)
 बा. रो. वि. कार्ड नं.
 ICD 10 Code Remarks

बा. रो. वि. कार्ड
OUTPATIENT REGISTRATION CARD

गुरु तेग बहादुर अस्पताल

राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
Govt. of National Capital Territory of Delhi

GURU TEG BAHADUR HOSPITAL, DILSHAD GARDEN, DELHI-110095



ICD 10 Code GTBO:- 29,692

UHID No.

OPD Regn No. 23-02-2021 12:19PM
 बा. रो. वि. कार्ड नं. 23-02-2021
 Date / Time तिथि / समय NEERAJ
 Clinic / Days
 TUE/FRI
 Room No. कमरा नं.
 Token No. टोकन नं.

Name / नाम
 Father / Husband Name पिता / पति का नाम
 पिता का नाम ASHOK NAGAR, NEW DELHI - DELHI - NEERAJ
 Age उम्र 32
 Sex लिंग Female
 Religion धर्म

Address पता
 Category : General/BPL/ EWS/SC/ST/SHS/Sr Citizen / Others 44,614

Provisional Diagnosis
 Mob.No.:- 9958115944
 Referral to Deptt

Date	Investigations	History/Clinical/Findings/Reports	Treatment / Instructions
------	----------------	-----------------------------------	--------------------------

	RAT-978	<p>Δsis Hypothyroidism</p> <p>NAME: NEERAJ AGE: 31 SEX: F TOKEN NO: F22 PHONE: DATE: 23-Feb-2021</p>	<p>Rx</p> <p>- Tab Thyroxine 25ug OD BBF X 3 months</p> <p>- Tab Omega 200 mg OD BBF X 1 month</p>
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शराब बीमारी को लाईलाज बना देती है । अस्पताल परिसर में घूमपान निषेध व दण्डनीय अपराध है ।
 मास्क पहने। हाथ धोयें। सामाजिक दूरी का ध्यान रखें।



CONSULTING ROOM NO. 5
CLINIC: Cardiology TOKEN NO: 254
DAYS: TUE-FRI



ENTR ID : 20009243008598244

OUT PATIENT RECORD

Name: MR. JAGPAL
Department: Cardiology
Dept No.: 2020/073/0063473
Date of Registration: 07-02-2020 11:02:02 AM
Unit: 2
Billing Type: REFERRAL PATIENT
Mobile No.: *****069
Address: LOMI GHAZIABAD, UTTAR PRADESH, INDIA

Fees: ₹ 0
Sex: Male
S/O MR
Age: 44Y
Email:
Occupation: OTHER

Patient Type: NON MLC Prepared
By: Mr. Samath DEO

ACS / USA

LAD ~~pattern~~

Aoa III x 1 month

120/80
70L

Adt. Guadin 25 1HS

t. Clopidogrel 75 1HS

t. Atorvastatin 60 1HS

Admit in CCU
Dr. Gaurav Singhal Dr.
on Wednesday

Patient Consent: I, the holder of the above mentioned mobile number, herewith give my consent to share my personal health information with the Government of India, through the 'MyHealthRecord', an initiative of Govt. of India. I understand that I can revoke/withhold this consent through in (https://myhealthrecord.nhp.gov.in)

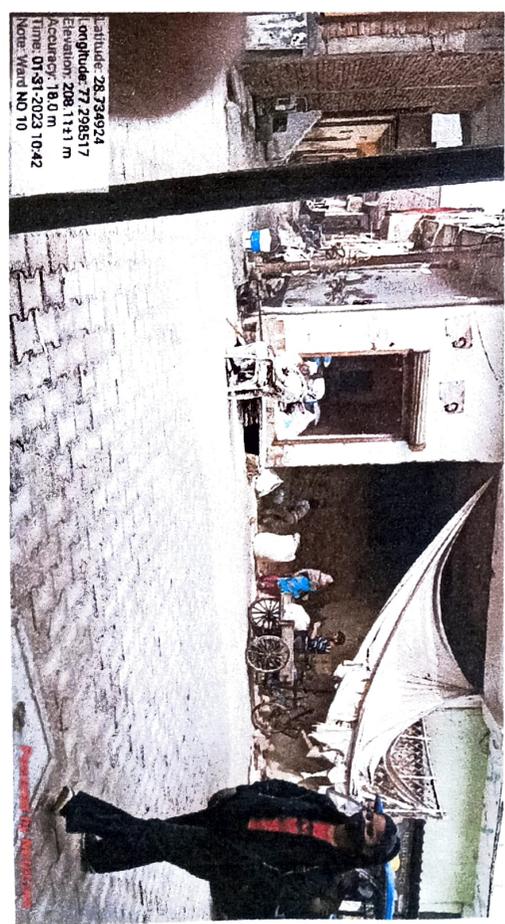
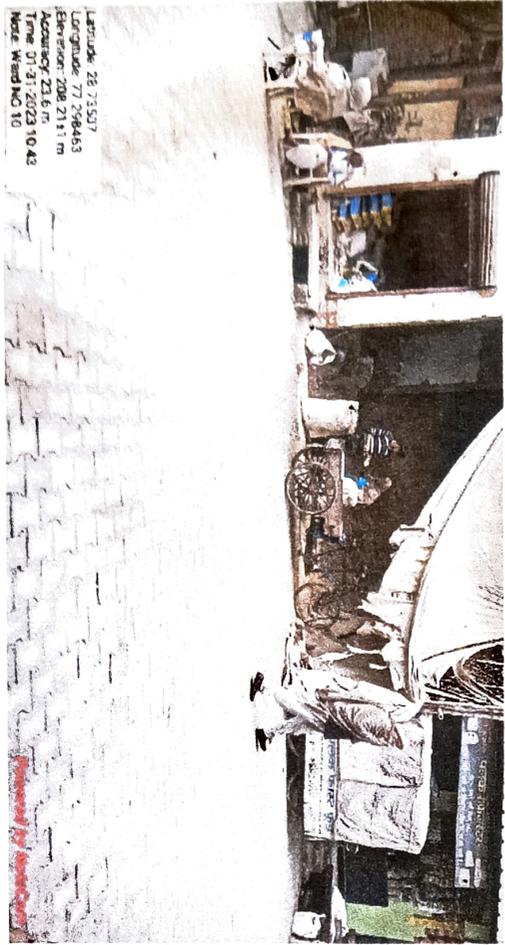
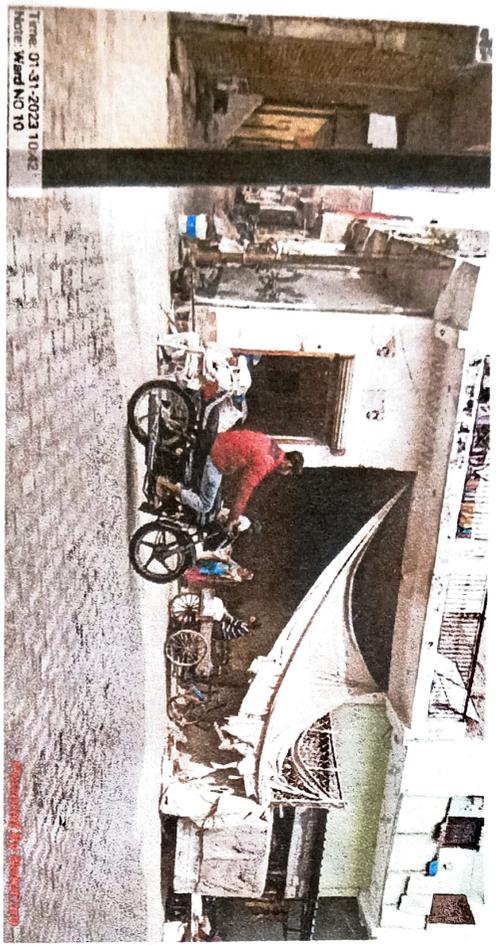
12/2/20

12/2/20
revised

t. Met XL 25 100%

t. Sorbitrate 75 1/2
80%

Adm. ~~Shakti~~ x 1 month 100%



सेवा में,

श्रीमान अधिसाशी अधिकारी महोदय,
नगर पालिका परिषद लोनी, जनपद गाजियाबाद, उ०प्र०

विषय:-भूसे की टाल का लाईसेंस निरस्त करने के संबंध में प्रार्थना पत्र।

महोदय,

सविनय निवेदन यह है कि प्रार्थी धर्मवीर निवासी-राजीव गार्डन वार्ड नं०-10, मंगल बाजार, लोनी जिला गाजियाबाद का निवासी है। यहाँ पर विरेन्द्र पुत्र नाहर सिंह की भूसे की दूकान है जिसको नगर पालिका के द्वारा 25/08/2022 को बन्द कराने का नोटिस जारी किया गया था और 30/08/2022 को पुलिस और नगर पालिका द्वारा बन्द करायी गयी थी और जिसने दूकान 16/10/2022 को दोबारा से खोल ली है और जिसने दुबारा से नगर पालिका में लाईसेंस के लिए प्रार्थना पत्र दिया है और इसके साथ में डी०एम०, एस०डी०एम० के यहाँ पर निवासी लोगो ने जितने भी प्रार्थना पत्र दिये थे साथ में संलग्न किये गये है।

अतः श्रीमान जी से निवेदन है की वीरेन्द्र के द्वारा भूसे की टाल के लाईसेंस के लिए दिये गये प्रार्थना को खारिज करने की कृपा करे तथा उक्त पते पर चल रहे भूसे की टाल को बन्द कराने की कृपा करें।

धन्यवाद

दिनांक-17/10/2022

प्रार्थी- धर्मवीर

धर्मवीर निवासी-राजीव गार्डन
वार्ड नं०-10, मंगल बाजार,
लोनी जिला गाजियाबाद।

मोबाईल नं०-9313579524

सफाई निरीक्षक, लोनी
कृपया जांच कर आवश्यक
कार्यवाही करें।

अधि०अधि०
न०पा०परि० लोनी

सेवा में,

100

श्रीमान अधिसाशी अधिकारी महोदय,

नगर पालिका परिषद लोनी, जनपद गाजियाबाद, उ०प्र०

विषय:-भूसे की टाल का लाईसेंस निरस्त करने के संबंध में प्रार्थना पत्र।

महोदय,

सविनय निवेदन यह है कि प्रार्थी धर्मवीर निवासी-राजीव गार्डन वार्ड नं०-10, मंगल बाजार, लोनी जिला गाजियाबाद का निवासी है। यहाँ पर विरेन्द्र पुत्र नाहर सिंह की भूसे की दूकान है जिसको नगर पालिका के द्वारा 25/08/2022 को बन्द कराने का नोटिस जारी किया गया था और 30/08/2022 को पुलिस और नगर पालिका द्वारा बन्द करायी गयी थी और जिसने दूकान 16/10/2022 को दोबारा से खोल ली है और जिसने दुबारा से नगर पालिका में लाईसेंस के लिए प्रार्थना पत्र दिया है और इसके साथ में डी०एम०, एस०डी०एम० के यहाँ पर निवासी लोगो ने जितने भी प्रार्थना पत्र दिये थे साथ में संलग्न किये गये है।

अतः श्रीमान जी से निवेदन है की वीरेन्द्र के द्वारा भूसे की टाल के लाईसेंस के लिए दिये गये प्रार्थना को खारिज करने की कृपा करे तथा उक्त पते पर चल रहे भूसे की टाल को बन्द कराने की कृपा करें।

धन्यवाद

दिनांक-17/10/2022

प्रार्थी- धर्मवीर

धर्मवीर निवासी-राजीव गार्डन
वार्ड नं०-10, मंगल बाजार,
लोनी जिला गाजियाबाद।

मोबाईल नं०-9313579524

